

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.426

CA/138/ND/2020, Miscellaneous App/2/ND/2021 in CP/178/ND/2019

IN THE MATTER OF:

Dr. Preet Anand	...	Applicant
Versus		
CP World Lines Pvt. Ltd.&Ors.	...	Respondent

Order under Section 241-242.

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :Ms. Saubhagya Agarwal, Ms. Ridhima Purohit, Advs.
For the Respondent : Mr. S K Sharma, Ms. Samdarshi Sanjay, Ms. Palak
Khurana, Advocates for Respondent Nos. 1 to 3

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
27.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV